

the year 1989-90 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Co-operative Training, New Delhi, for the year 1989-90.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-73/91]

**Review on the Working and Annual Report of Mahanagar Telephone Nigam Ltd., New Delhi and Videsh Sanchar Nigam Ltd., Bombay for 1989-90 etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P. V. RANGAYYA NAIDU): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 1989-90.

(ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-74/91]

(b) (i) Review by the Government on the working of the Videsh Sanchar Nigam Limited, Bombay, for the year 1989-90.

(ii) Annual Report of the Government on the working of the Videsh Sanchar Nigam Limited, Bombay, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-75/91]

13.07 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Representation of the People (Amendment) Bill, 1991, which has been passed by the Rajya Sabha at its sitting held on the 16th July, 1991."

**The Representation of The People (Amendment) Bill, 1991**

*As passed by Rajya Sabha.*

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the Representation of the People (Amendment) Bill, 1991, as passed by Rajya Sabha.